

**Type of Debate:** SPECIAL MENTION

**Title:** Need to send a central team to the riots affected city of Hyderabad and demand to make a statement on the current law and order situation in the State of Andhra Pradesh.

**TEXT :** SHRI P. UPENDRA : Sir, for the last four days, large scale communal riots are taking place in the old city of Hyderabad. Several people have been killed. Houses and shops have been looted. There have been police firings. Religious places have been desecrated and there is complete anarchy. The people are living in great fear. The normal life has come to a standstill. Some parts of the city are under curfew. Thirteen police station areas are under curfew. Army has been put on alert. Rapid Action Force has also been rushed from the Centre.

Sir, the police have failed to anticipate the trouble though some incendiary pamphlets were in circulation from June 2nd. The Police Commissioner has asked the people not to believe rumours. The Intelligence Agencies have failed to take action.

Though the photographers and cameramen were all ready anticipating trouble on Friday, the only persons missing were the Policemen. The Chief Minister also could not visit the place; though for four days the disturbances were there, he did not visit for three days.

SHRI K. YERRANNAIDU (SRIKAKULAM): This is not correct. He has already visited some places. How can he say that?

SHRI P. UPENDRA : He can say it later. He can speak afterwards.

For the first three days he could not go because the Police advised him on security reasons not to go. Only yesterday he visited the curfew area where there were no people. He could not meet any people.

Now there is complete breakdown of law and order in the State. We met the Prime Minister also a few days ago. A delegation of MPs met him and brought the situation in Andhra Pradesh to his notice. There are large scale killings, kidnappings, violence, murder and rapes all over the State. There is political harassment of the Congress Party workers. There is complete breakdown of the law and order.

We brought several instances to the notice of the Prime Minister also and we demanded that a Central team must visit the State for an on the spot study of the situation. They are sending it wherever it is convenient. They sent a team to Tamil Nadu because it was convenient. Then they sent a Central team to West Bengal.

MR. SPEAKER: There are others also to speak on the same subject.

SHRI P. UPENDRA : Here also, why are they refusing to send a Central team? Is it because they are dependant on the Telugu Desam party for survival? It seems that the situation demands a visit of a Central team and the Prime Minister and the Home Minister must make a statement on the current situation in Hyderabad as well as in Andhra Pradesh. The Prime Minister and the Home Minister also should react and say what they are going to do in the situation.

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श्री एस.एस.ओवेसी (हैदराबाद) : स्पीकर साहब, हैदराबाद मेरी कांस्टीट्यूएन्सी है जहां पर यह वाकया हुआ। एक पैम्फ्लेट जारी किया गया, आठ दिन तक वह तकसीम होता रहा और हम लोगों ने बार-बार पुलिस को इनफॉर्म किया, चीफ मिनिस्टर को कहा कि आप इस पैम्फ्लेट को ज़ब्त कीजिए, लेकिन वह नहीं किया गया। जिस दिन, जुम्मे के दिन फसाद होने वाला है, उससे एक दिन पहले उनको कहा गया कि कल हंगामा होने की इत्तलात है। पुलिस को कहा गया, सेन्ट्रल इंटेलिजेन्स ने उनको इत्तला दी लेकिन इसके बाद भी वे खामोश रहे और हैरत की बात यह है कि सिटी केबल के लोग बस डिपो के पास अपने कैमरे फिट करते हैं कि बसों को आग लगने वाली है। तो उनको कैसे मालूम था कि आज हंगामा होने वाला है? जिन दुकानों को लूटा गया और जलाया गया वहां पर कैमरे फिट

किये और साढ़े सात बजे रात में वह पूरे सिटी केबल पर दिखाया गया। और फिर ये तमाम चीजें हुईं, लेकिन इसके बाद भी हुकूमत कुछ करने के लिए तैयार नहीं है। दूसरे दिन फिर वाकयात हुए और फिर इसकी इत्तेदा कब से शुरू होती है, जब से बीजेपी गवर्नमेंट की तेलुगूदेशम नेताई के

... (व्यवधान)

MR. SPEAKER: Please. This is not a discussion.

श्री एस.एस.ओवेसी : मैं आपको एक और इंसीडेण्ट बताता हूँ।

... (व्यवधान)

MR. SPEAKER: Shri Upendra already raised the matter. This is not a discussion. This is Zero Hour.

श्री एस.एस.ओवेसी : वहां ६८ वाकयात हुए हैं और ८ अप्रैल को एक दिन में २३ वाकयात हुए। महबूबनगर में एक हुसैन बी नक्सलाइट औरत थी। उसने अपने आपको चीफ मिनिस्टर के पास आकर डिक्लेयर कर दिया था और वह अपनी ज़िन्दगी गुज़ार रही थी। उस औरत को पुलिस उठाकर ले जाती है और १३ पुलिस वाले उसका रेप करते हैं। क्या यह लौ एंड ऑर्डर है ?

... (व्यवधान)

">SHRI K. YERRANNAIDU : Not only in Andhra Pradesh but everywhere in the country these incidents are taking place.

श्री एस.एस.ओवेसी : उसी महबूब नगर में एक १४ साला लड़की हाजी बेगम को रेप किया गया और उसके ताल्लुक से आज तक कोई चीज़ नहीं हुई। अप्रैल में एक मुसलमान वाहिद खां को ज़िन्दा जलाया गया।

... (व्यवधान)

MR. SPEAKER: Please conclude.

श्री एस.एस.ओवेसी : ठहरिये साहब, वहां लोग मर रहे हैं और आप सुनने के लिए तैयार नहीं है।

... (व्यवधान)

कजरी में मुमताज बेगम के साथ ज़िना किया गया, रेप किया गया, गुंटूर में मुसलमानों को मौत के घाट उतारा गया। अनंतपुर, निर्मल, प्रकाशम, रंगारेड्डी में मसाजिद को जलाया गया। पांच जून को हैदराबाद में दो दिन में ३२ मसाजिद को नुकसान पहुंचाया गया। क्या यह सेक्युलर गवर्नमेंट है ? हैदराबाद में पांच मसाजिद, रंगारेड्डी में १८ मसाजिद, दीगर अजला में ११ मसाजिद को नुकसान पहुंचाया गया। सी.आई.डी. के एक इंस्पेक्टर के घर पर हमला होता है, वह हवा में फायर करने के लिए अपना सर्विस रिवाल्वर निकालता है तो पुलिस उसको गोली मारकर खत्म कर देती है। आप बताइये क्या यह लॉ एंड ऑर्डर है ? एक १६ साल का लड़का घर से भागते हुए पुलिस के पास जाता है तो पुलिस उसको गोली मार देती है।

... (व्यवधान)

MR. SPEAKER: Please conclude.

... (Interruptions)

SHRI K. YERRANNAIDU : This is a law and order matter. How can he raise it in the Zero Hour? (Interruptions). It is purely a law and order subject. (Interruptions).

MR. SPEAKER: Nothing will go on record except the speech of Dr. T. Subbarami Reddy.

(Interruptions)\*

SHRI K. YERRANNAIDU : Sir, have you allowed him? (Interruptions). MR. SPEAKER: Nothing will go on record except what Dr. T. Subbarami Reddy says.

(Interruptions)\*

श्री मोहन सिंह (देवरिया): अध्यक्ष महोदय, गवर्नमेंट की रीएक्शन क्या है। प्रधान मंत्री और गृह मंत्री दोनों यहां बैठे हुए हैं

... (व्यवधान)

MR. SPEAKER: The Hon. Minister of Home Affairs would like to respond. Please take your seat.

... (Interruptions)

MR. SPEAKER: The hon. Minister of Home Affairs would like to respond. Please take your seat. Shri Owaisi, please take your seat.

... (Interruptions)

श्री मोहन सिंह : इस पर भारत सरकार क्या कर रही है ?

SHRI G.M. BANATWALLA (PONNANI): The hon. Home Minister should respond after hearing all of us. (Interruptions).

MR. SPEAKER: This is not a discussion. I have allowed only two Members on this subject. The hon. Minister would like to respond.

... (Interruptions)

SHRI E. AHAMED (MANJERI): My Party may also like to participate in the discussion. (Interruptions).

MR. SPEAKER: The hon. Minister would like to respond.

... (Interruptions)

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\* Not recorded.

SHRI G.M. BANATWALLA (PONNANI): He should respond after hearing all of us. (Interruptions).

MR. SPEAKER: Shri Banatwalla, please understand, this is not a discussion. This is Zero Hour. Please take your seat.

... (Interruptions)

MR. SPEAKER: Madam, please take your seat.

... (Interruptions)

MR. SPEAKER: Nothing will go on record. Shri Banatwalla, please take your seat.

(Interruptions) \*

MR. SPEAKER: Please take your seat. I will allow you.

... (Interruptions)

MR. SPEAKER: Please take your seat.

... (Interruptions)

">THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): Sir, the law and order and public order are State subjects. (Interruptions).

MR. SPEAKER: Shri Mohan Singh, this is not good. You are a senior Member. Please understand.

... (Interruptions)

MR. SPEAKER: Shri Shailendra Kumar, Shri Ramdas Athawale, please take your seats. This is not good and fair also. How can I call all the Members?

... (Interruptions)

MR. SPEAKER: Shri Thomas, please take your seat.

... (Interruptions)

SHRI L.K. ADVANI: Sir, in this House, Parliament had always taken notice of communal disturbances which were taking place in different parts of the country. And for Government particularly, communal harmony and maintaining communal harmony is the paramount consideration. So, ever since the time the Central Government became aware that some disturbance had taken place in Hyderabad, we have been in constant touch with the State Government and if the Chair permits me, I would come forth with a full statement on the happenings of the last three or four days with what the Central Government has done in order to give assistance to the State Government to maintain communal harmony and peace there...(Interruptions)

1216 hours (Shri P.M. Sayeed in the Chair )

MR. CHAIRMAN : I shall hear you one by one, not all together.

... (Interruptions)

श्री एस.एस.ओवेसी : अध्यक्ष महोदय, हम लोग मौत के साए में से गुजर रहे हैं। हमारी किसी को परवाह नहीं है। मैं नाम लेकर बता सकता हूँ जो वहां हमारी औरतों के साथ किया गया है।

... (व्यवधान)

MR. CHAIRMAN: Shri Owaisi, the Home Minister has already stated that he will make a statement. What more can he give you at the moment?

... (Interruptions)

डा. शफीकुर्रहमान बर्क (मुरादाबाद) : अध्यक्ष महोदय, यह सरकार देश में मुसलमानों की हिफाजत नहीं कर सकती है।

... (व्यवधान)

MR. CHAIRMAN: Shri Ahamed, the Home Minister has already said that he will make a statement.

... (Interruptions)

SHRI K. YERRANNAIDU : Sir, my humble request is that nothing should go on record on the same issue. Already the Home Minister has reacted that he will make a statement in the coming days.... (Interruptions)

MR. CHAIRMAN: Shri T. Subbarami Reddy.

... (Interruptions)

MR. CHAIRMAN: Please take your seats. I have called Shri T. Subbarami Reddy, no one else.

... (Interruptions)

श्री एस.एस.ओवेसी : स्पीकर साहब, हमारे साथ जुल्म किया जा रहा है।

MR. CHAIRMAN: Shri Reddy has given notice. His name is there. After Shri Reddy, I may give chance to others.

... (Interruptions)

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श्री राम विलास पासवान (हाजीपुर) : सभापति महोदय, माननीय गृह मंत्री जी ने जो अभी कहा, उसके अनुसार यह है कि यदि अध्यक्ष महोदय परमिशन दें, तो वे इस बारे में स्टेटमेंट देंगे, लेकिन महोदय, अध्यक्ष जी ने तो अनुमति नहीं दी है। इसलिए मेरा आग्रह है कि आप गृह मंत्री महोदय को सदन में स्टेटमेंट देने के लिए अनुमति प्रदान कर दें।

... (व्यवधान)

श्री मोहन सिंह : सभापति महोदय, गृह मंत्री महोदय को निर्देशित किया जाए कि वे हैदराबाद के साथ-साथ मुरादाबाद के बारे में भी स्टेटमेंट दें। ...

(व्यवधान)

MR. CHAIRMAN: I was also sitting there. As I understand, he has already said that he will make a statement.

SOME HON. MEMBERS: No, no.... (Interruptions)

SHRI G.M. BANATWALLA: He has only said 'if the Chair permits'... (Interruptions)

SHRI L.K. ADVANI: Mr. Chairman, Sir, I have also mentioned that Parliament has always taken note of communal disturbances in any part of the country. So, even though it may be a law and order subject, I am sure that the Chair would permit me to make a statement.... (Interruptions)

MR. CHAIRMAN: Not like this. He will make a statement.

SHRI G.M. BANATWALLA : Sir, the date and the time should be fixed when he is going to make the statement... (Interruptions) It is a subject of great importance... (Interruptions)

MR. CHAIRMAN: He has to get the information from the State Government. I just cannot insist... (Interruptions)

SHRI RAJESH PILOT (DAUSA): Sir, this is a very important subject. Government always comes out with a statement on such important issues at the earliest. So, the Home Minister should make the statement either today or tomorrow so that the tensions of the people could be removed... (Interruptions)

SHRI L.K. ADVANI: I shall make the statement tomorrow, Sir.

MR. CHAIRMAN: He will make the statement tomorrow.

... (Interruptions)

MR. CHAIRMAN: Shri Ahamed, he has already said that he will make the statement tomorrow. Now Shri T. Subbarami Reddy.

... (Interruptions)

SHRI G.M. BANATWALLA : He should make the statement on both Hyderabad and Moradabad also.... (Interruptions)

MR. CHAIRMAN: I have already called Shri Reddy. The Home Minister has said that he will make the statement tomorrow. Now please take your seats.

SHRI G.M. BANATWALLA : You give a direction to him, Sir, to make a statement on both Hyderabad and Moradabad... (Interruptions)

डा. शफीकुर्रहमान बर्क : चेयरमैन साहब, मेरी इल्लिजा है कि हैदराबाद के साथ-साथ मुरादाबाद के बारे में भी स्टेटमेंट दिया जाए।

... (व्यवधान)

... (Interruptions)

SHRI E. AHAMED : Sir, the hon. Home Minister has said that communal disturbances ....(Interruptions) Please give me only one minute. ....(Interruptions)

डा. शफीकुरहमान बर्क : सभापति जी, मैंने कालिंग अटेंशन के लिए नोटिस दिया है।

... (व्यवधान)

MR. CHAIRMAN : No, this is not the way. You cannot dictate the House like this. Do not do that. I want you to sit down. I am on my legs.

... (Interruptions)

डा. शफीकुरहमान बर्क : डिसक्शन नहीं कराई जा रही।

... (व्यवधान)

MR. CHAIRMAN: Please sit down, Dr. Shafiqur Rahman Barq.

डा. शफीकुरहमान बर्क : मैं नहीं बैठूंगा।

... (व्यवधान)

MR. CHAIRMAN: Please resume your seat. The hon. Minister has already ....

... (Interruptions)

SHRI ANIL BASU (ARAMBAGH): Sir, he is replying in a casual manner. When the House is in session and the communal disturbances are going on in the country, the Central Government should make a suo motu statement in the House, and take necessary steps in this regard. ....(Interruptions)

MR. CHAIRMAN: Please sit down. Please sit down.

... (Interruptions)

MR. CHAIRMAN: The Home Minister will make a statement tomorrow.

... (Interruptions)

MR. CHAIRMAN: Yes, he will.

... (Interruptions)

SHRI L.K. ADVANI: Sir, I have no objection.

MR. CHAIRMAN: He has no objection. He will include that also. Now, you please sit down.

">DR. T. SUBBARAMI REDDY (VISAKHAPATNAM): Sir, it is neither a question of statement nor the question of politics or political affiliations. It is a grave human tragedy that has taken place in Hyderabad communal riots. ....(Interruptions) Let me complete. ....(Interruptions)

SHRI K. YERRANNAIDU : Sir, he is raising the same matter. The Home Minister has already said that he would make a statement tomorrow. ....(Interruptions)

MR. CHAIRMAN: Dr. Reddy, your subject is relating to airport.

... (Interruptions)

SHRI VILAS MUTTEMWAR (NAGPUR): At least listen to him, Sir.

DR. T. SUBBARAMI REDDY : I am not finding fault with anybody. There is no politics in it and I am merely speaking ....(Interruptions)

MR. CHAIRMAN: Dr. Reddy, your subject is 'transfer of Vishakhapatnam Airport from the Indian Navy to the Airport Authority of India'. You speak on that subject.

DR. T. SUBBARAMI REDDY : I have given notice to speak on the riots in Hyderabad and also about Vizag Airport. My most important question is....(Interruptions)

SHRI K. YERRANNAIDU : Sir, how can he raise two matters in one day?

MR. CHAIRMAN: As per the list, your subject is 'transfer of Vishakhapatnam Airport from the Indian Navy to the Airport Authority of India'. You please confine yourself to it. The other matter has already been settled and the hon. Minister will be making a statement tomorrow.

DR. T. SUBBARAMI REDDY : The Central Government and the Home Ministry must make special efforts to solve the problem of riots in Hyderabad. These reports are of no use. It is a question of human tragedy that is taking place. It is not a question of politics. I am telling ....(Interruptions)

SHRI K. YERRANNAIDU : Is he speaking in a discussion on the subject? ....(Interruptions)

MR. CHAIRMAN: Dr. Reddy, please speak on the subject.

DR. T. SUBBARAMI REDDY : All right. I will speak about airport now.

SHRI K. YERRANNAIDU : Now, Hyderabad is very peaceful and everything is under control. The Government has taken all steps in order to restore peace and communal harmony. Why do these people, who are bothered about the incident, not understand that during the Congress regime, hundreds of people were killed? Now, only eight people have died. ....(Interruptions)

DR. T. SUBBARAMI REDDY : He is a former Minister. He does not understand what I am saying. I am merely requesting the Minister to help the State. Why does he not understand? Why is he talking in a different way? .... (Interruptions)

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">SHRI E. AHAMED : May I make a submission? The hon. Home Minister said that communal disturbances are a matter of grave national interest and even if it is a State subject, he will make a statement. We would request him that he may also refer to what happened in Moradabad along with his statement regarding Hyderabad riots. This is my only submission.

MR. CHAIRMAN: Shri Bachhi Singh Rawat 'Bachda'.

श्री अजीत जोगी (रायगढ़): सभापति जी, सबसे महत्वपूर्ण बात यह है कि प्रधान मंत्री जी यहां बैठे हैं।



... (व्यवधान)

कांग्रेस अध्यक्ष ने राम मंदिर निर्माण के संबंध में उनको पत्र लिखा था।

... (व्यवधान)

उन्होंने उसका उत्तर दिया है। ... (व्यवधान) उसको लेकर पूरे देश में चिन्ता बनी हुई है।

... (व्यवधान)

MR. CHAIRMAN: Shri Mulayam Singh.

DR. T. SUBBARAMI REDDY : Sir, let me complete.

MR. CHAIRMAN: Please complete.

DR. T. SUBBARAMI REDDY : I will complete now. People talk hundred times, but I talk only once. Even if somebody is objecting, I should be permitted to speak.

MR. CHAIRMAN: You are speaking now.

DR. T. SUBBARAMI REDDY : What I am saying is that this is a very burning point. Before speaking about my Zero Hour subject, I was saying 'no politics'. Here, we are all together. We are very much upset and worried on the tragic event. I am requesting the hon. Home Minister not only to make a statement, but the Central Government must also take steps to see why this problem has occurred and that it should not occur in future. I wanted to make a small reference only. There is nothing wrong in it. I have got a right to speak about it when something is so important. Now, this point is over.

MR. CHAIRMAN: Dr. Reddy, this is Zero Hour and you will have to confine to your subject.

DR. T. SUBBARAMI REDDY : If I speak about some other subject, they are not moved. Therefore, I wanted to touch their subject.

SHRI P.C. THOMAS (MUVATTUPUZHA): Due to communal riots, he is not that much interested to speak about the airport first.

DR. T. SUBBARAMI REDDY : Sir, if I speak about other subjects, they will say that the communal riots is the only important subject. Therefore, I wanted to touch that subject and then come to my subject regarding the airport at Visakhapatnam (Interruptions)

Sir, as on today, the Visakhapatnam airport is under the control of the Ministry of Defence and the Navy is controlling the Visakhapatnam airport for security reasons. (Interruptions)

श्री मोहन सिंह : सभापति महोदय, आप इनको बुलाइए।

डा. टी. सुब्बारामी रेड्डी : यह क्या है। आप बोलिए, हम बाहर जाएंगे ... (व्यवधान)

I hardly speak during the Zero Hour. (Interruptions)

MR. CHAIRMAN : Shri Reddy, you have to address the Chair. You are not doing that. That is why you are inviting trouble.

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